

Sl. No. 15 of 11.05.22

BEFORE THE NATIONAL GREEN TRIBUNAL

(EASTERN ZONE BENCH, KOLKATA)

Original Application No. 15/2022/EZ

Ankur Sharma

Versus

State of West Bengal & Ors.

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Filed by

Sibojyoti Chakrabarti

(Sibojyoti Chakrabarti)

Advocate for the State of West Bengal

Date: 11/05/2022



Before the National Green Tribunal
Eastern Zone Bench
Kolkata.

In the matter of

O.A. No.: 15/2022/EZ

In the matter of

Ankur Sharma

.....Petitioner

Vs.

The State of West Bengal & Ors

.....Respondents

Affidavit on behalf of the Respondent No. 10 in O.A. No.:
15/2022/EZ

I, Smt. Debaroti Ghosh w/o Debasis Nandi, Additional
District Magistrate & District Land & Land Reforms

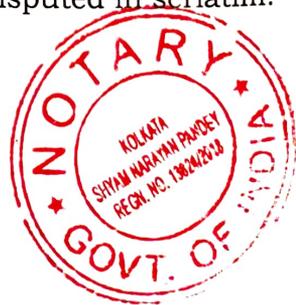
Officer, Howrah at P.O. & P.S. Howrah, District Howrah

Pin-711101, do hereby solemnly affirm and say as under:-

1. That I have been communicated with a copy of the order in O.A. No. 15/2022/EZ from the Learned Counsel for the State associated with the instant case.



2. That in the said order, Hon'ble Tribunal in context of the contention of the said Original Application called for filing affidavit by all the Respondents by the next date of listing of the said matter.
3. That I am, at present, posted as the Additional District Magistrate and District Land & Land Reforms Officer, Howrah and I am respondent number 10, have made myself well acquainted with the facts and circumstances of the instant case by carefully perusing the Original Application (hereinafter referred to as the said application) and am filing this instant Affidavit as regards the said application.
4. That I deal with, controvert and refute only those allegations contained in the said application and refer such facts and to traverse only those statements which are materially relevant for the purpose of adjudication of the case. Save and except for what are specifically admitted by me, all other contentions and averments of the said application are denied and disputed in seriatim.



5. That on perusal of the aforesaid original application, it is learnt that the applicant filed the said application on the ground of alleged filling up of a water body in 17, P.M. Bustee 4th Bye Lane, Ward no. 31, P.S. Shibpur, Howrah, Pin 711102 and 160, G.T. Road (South), Ward no. 36, P.S. Shibpur, Howrah, Pin 711102.
6. That upon receiving the order of the Hon'ble National Green Tribunal, another spot enquiry was held on 11.04.2022. From such report it is found that
- i. That a spot enquiry was also earlier held on 17.01.2022 on the suit land upon receiving the complaint of the applicant. From such enquiry it is revealed
 - a. That the two holding numbers are butted and bounded with one common brick wall and one common entrance with an iron gate addressed as 160 G.T. Road (South), Shibpur. It is known from the local people verbally that those two holding numbers are 160 G.T. Road (S) and 17 P.M. Bustee 4th Bye Lane.



- b. The plots against those holding numbers are identified by Amin attached to the office of the Town Survey Unit. It is found from such report that the classification of the plot no. 333(LR) corresponding to plot no. 314 (RS) of Shibpur sheet no. 66 for holding no. 160 G.T. Road (S) is 'Khelarmath'. No water body or pond is found over the plot at the time of enquiry. It is a revealed that it is lowland. That vide memo no. 114/CONV/TSU/21/445/LR dt. 17.02.2022, the area of 61.15 decimal of plot 333 (LR) is allowed as 'Commercial Bastu'.
- c. That the classification of the adjacent plot no. 237 (LR) corresponding to plot no. 223 (RS) of Shibpur sheet no. 66 for holding no. 17 P.M. Bustee 4th Bye Lane is 'Pukur'. There is water in the plot and was filled with soil/earth.
- ii. The holding no. 160 G.T. Road appertaining to LR plot no. 333 corresponding to RS plot no. 314 of mouza Shibpur, Sheet no. 66 has not been illegally



converted from water body to any other use. The complaint with regard to illegal filling of pond at 160, G.T. Road (S), seems to be baseless and fanciful.

- iii. A conversion has been allowed in the holding no. 160 G.T. Road appertaining to khatian no. 759 with an area of 61.15 decimal (in LR plot no. 333 corresponding to RS plot no. 314 of mouza Shibpur, Sheet no. 66) from 'khelarmath' to 'commercial bastu' vide memo no. 114/CONV/TSU/21/445/LR dt. 17.02.2022.
- iv. The recorded classification of holding no. 17 P.M. Basti 4th Bye Lane (LR plot no. 237 corresponding to RS plot no. 223 of mouza Shibpur, sheet no. 66), an adjacent holding of above mentioned holding is 'pukur'. The enquiry team has reported that some portion of the water body appears to have been filled by soil/earth in holding no. 17 P.M. Basti 4th Bye Lane.

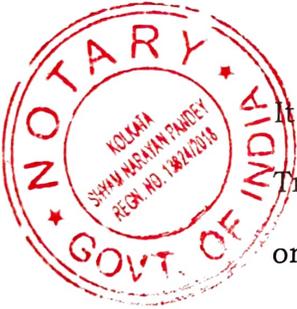
The copy of the report is annexed and marked as R-1.



7. With regard to the said application, nothing is admitted save and except what are matter of records. The contention of the applicants is denied and disputed.

8. The statements made in paragraph 1, 2, 3 and 4 are true to the best of my knowledge. Those contained in paragraphs 5, 6 and 7 are based on the information derived from records of the case which verily believe to be true and rest are my humble submissions before this Hon'ble Tribunal.

It is, therefore, humbly submitted that this Hon'ble Tribunal may graciously be pleased to pass an order or orders as deems fit and proper in the interest of justice.



Debaroti Ghosh -
Deponent

I identified by me
Sibajyoti Chakrabarti
Advocate
for the State of W.B

Solemnly affirmed before me
On 11th day of May, 2022

Solemnly Affirm & Declare
Before Me on Identification
of Ed. Advocate


SHYAM NARAYAN PANDEY
NOTARY, GOVT. OF INDIA
REGN. NO. 13824/2018

11 MAY 2022

11.05.2022

VERIFICATION:

I, the deponent above-named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at 11th On _____ day of May, 2022

Identified by me
S. Gajpati Chakrabarti
Advocate
for The State of W.B.
11/05/2022.

Debaroti Ghosh.
DEPONENT





Annexure - (R-1)

Government of West Bengal
Office of the Officer-in-Charge
Town survey Unit
3, Kartick Dutta Road, Howrah: 711101

Memo No: F 103/TSU/2020

Dated: 11/04/2022

To
The Additional District Magistrate
And
District Land and Land Reforms Officer
Howrah



Sub.: Complaint against illegal filling of pond at 160, Grand Trunk Road (S), Howrah.

Ref.: 1) Memo No NGT/04/2022/1053/LR Dt 07.04.2022,.

Sir,

With due honour, I would like to inform you that a team comprised of Smt. Singhdha Mondal, Revenue Officer and Sri Ashis Chatterjee, Amin, enquired the spot on 17.01.2022 in connection with above mentioned subject and submitted the enquiry report before the Officer-in-Charge, Town Survey Unit, Howrah. Another enquiry has been conducted By Sri Snehasish Bhadra R.I. on 11.04.20022.

After verification of enquiry report and the status report the following is observed:

- 1) a) The Holding no. 160 G.T. Road appertaining to LR plot no. 333 corresponding to RS plot no. 314 of Mouza - Shibpur, Sheet No. 66 has not been illegally converted from Water Body to any other use. The complaint with regard to illegal filling of pond at 160, Grand Trunk Road (S), seems to be baseless and fanciful.
- b) A Conversion has been allowed by the District Authority in the above said holding number 160 G.T. Road appertaining to kh no. 759 with an area of 61.15 dec. (in LR plot no. 333 corresponding to RS plot no. 314 of Mouza - Shibpur, Sheet No. 66) from 'khelarmath' to 'commercial bastu' vide memo no 114/CONV/TSU/21/445/LR, Dtd. 17.02.2022.
- 2) a) The Recorded classification of holding no. 17 P.M. Basti 4th Bye Lane (LR plot no. 237 corresponding to RS plot no. 223 of Mouza - Shibpur, Sheet No. 66), an adjacent holding of above mentioned holding, is 'pukur'. The enquiry

team has reported that some portion of the above said waterbody appears to have been filled by soil / earth in holding no. 17 P.M. Basti 4th Bye Lane at the time of enquiry.

This is for your kind information and taking needful action.

Encl: Enquiry Report & others

Yours faithfully,
(Signature)
Officer in-Charge
Town survey unit Howrah

To
The Officer in Charge
Town Survey Unit
Howrah

Sub: Status Report of holding No. 160 G.T. Road (S) & holding No. 17 P.M. Bustee 4th Bye Lane

In pursuance of her office docket no.5/2/07/04/22, an instruction from the undersigned for field enquiry is entrusted upon Mr. Snehasish Bhadra, RI. The enquiry has been conducted by the said RI on 11/04/2022 at the holding No. 160 G.T. Road (S) & holding No. 17 P.M. Bustee 4th Bye Lane of PS-Shibpur, Howrah.

1. The field enquiry report of Mr. Snehasish Bhadra, RI is attached with this letter which will speak for itself.
2. This is to inform you that as per an earlier communication vide this office docket no.38/13/01/22, an enquiry was conducted by the undersigned with Mr. Ashish Chatterjee, Amin at those above mentioned holding no.(s) on 17.01.2022. The previous enquiry reports along with other relevant documents are enclosed herewith.

Encl: 1. Enquiry report of Mr. Snehasish Bhadra, RI (Date of Enquiry 11.04.2022)
2. Copy of previous enquiry report of Ashish Chatterjee, Amin (Date of Enquiry 17.01.2022)
3. Copy of previous enquiry report of the undersigned (Date of Enquiry 17.01.2022)
4. Copy of KB for plot 314(RS) & 223(RS) of Shibpur Sheet 66
5. CLR(s) of plot 333(LR) & 237(LR) of Shibpur Sheet 66
6. Sketch map

Submitted by

Snay. 11/04/22

(SNIGDHA MANDAL)

Revenue Officer

Town Survey Unit, Howrah

O/C T. S. U., Howrah

ମଦର - ହାତଡ଼ା

ସାଧନୀୟା

ଘୋଷିକାରିକାର ଘୋଷଣାମୁତାବକ ୨୬୦ ଜି.ଟି. ରୋଡ (ସାର୍ଡିଆ) ଏବଂ

୨୩ ନଂ ହୋଲ୍ଡିଂ - ଏବଂ ହାଲ ନଂ ୨୭୧ ଏବଂ ବର୍ତ୍ତମାନ ଉପସ୍ଥାନ

ସମ୍ପର୍କେ ବିଚାରଣା ଦିଆ ୨୨ ଏପ୍ରିଲ ୨୦୨୨ ରୁପୁର ୨୮ ୧୧ ମିଲିଆ

ମହାକାମିନ ଉକ୍ତ କାର୍ଯ୍ୟ ଦେଖା ଯାଏ ଯେ,

୧. ହୋଲ୍ଡିଂ ନଂ ୨୬୦ ଜି.ଟି. ରୋଡ (ସାର୍ଡିଆ) ସମ୍ପତ୍ତିର ଲାଜ୍ଠାପାଠି ବସବାସର
ସଂଗ୍ରହଣ ନିକଟ ରହିତ ହୋଲ୍ଡିଂ ନଂ ୨୭୧ ଟିକିତ କରିବା ଦେଖା ଯାଏ, କର୍ତ୍ତବ୍ୟ
୨୬୦ ନଂ ଜି.ଟି. ରୋଡ ଓ ୨୩ ନଂ ପ୍ରିୟ ଯାନା ବଞ୍ଚି ଚୁର୍ଯ୍ୟ ବାରିଲେ ହୋଲ୍ଡିଂ
ସମ୍ପତ୍ତି ଉକ୍ତା ହୁଏ ହୋଲ୍ଡିଂ ଏକ ଲଗ୍ରେ ଚାରିଦିକେ ଲାଗିଲା ଦିଶେ ଯେଉଁ
ଉକ୍ତ ହୋଲ୍ଡିଂ ବି ଯାଗାରେ ଦେଖିତ ଗାଢ଼।

୨. ହୁମି ଓ ହୁମି ନଂ ୨୨୨ର ଦକ୍ଷିଣ ପାର୍ଶ୍ଵରେ ରୋଡ଼ ଉପସ୍ଥାନ, ଲେଖା ଓ ଯାନା କିରପୁର,
ନଂ-୩, ୨୬୦ ଜି.ଟି. ରୋଡ଼ର ଉତ୍ତର ପାର୍ଶ୍ଵରେ ନଂ-୩୪, ହାଲ ନଂ-୬
ଏବଂ, ଘୋଷାଣା ମାଟି, ମାଟିର ୨ ୦୨୦୦ ଏକର, ଏଠାରେ ଘୋଷାଣା ପୁରୁର ଲେଖା।

୩. କିରପୁର କିର ନଂ ୬୬ ଉତ୍ତର ପାର୍ଶ୍ଵରେ ନଂ ୨୨୬, ହାଲ ନଂ ୨୭୧, ଘୋଷାଣା
ମାଟିର ୦.୬୮-୦୯ ଏକର, ହୋଲ୍ଡିଂ ନଂ ୨୩ ନଂ ପ୍ରିୟ ଯାନା ବଞ୍ଚି ଚୁର୍ଯ୍ୟ ବାରିଲେ
ଉକ୍ତା ହୋଲ୍ଡିଂ ୨୬୦ ଜି.ଟି. ରୋଡ଼ର ସମ୍ପତ୍ତିର ଉକ୍ତା,

୪. କିରପୁର କିର ନଂ ୬୬, ପାର୍ଶ୍ଵରେ ନଂ ୨୨୬, ହାଲ ନଂ ୨୭୧, ଘୋଷାଣା ପୁରୁର, ବର୍ତ୍ତମାନ
ଦଳ ଲେଖା, ବର୍ତ୍ତମାନ ଉକ୍ତ ପୁରୁର ଦକ୍ଷିଣ ପାର୍ଶ୍ଵରେ ଘୋଷାଣା ଘୋଷାଣା ଘୋଷାଣା
ନଂ ପୁରୁର ୧୦ ଏକର ଏଠାରେ ଘୋଷାଣା ଘୋଷାଣା ଘୋଷାଣା ଘୋଷାଣା ଘୋଷାଣା ଘୋଷାଣା
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Snehasishu Bhadra (R.1)

Bhadra 11.04.2022

- 12 -

O/c

**GOVERNMENT OF WEST BENGAL
TOWN SURVEY UNIT, HOWRAH, SADAR
3, KARTICK DUTTA ROAD, HOWRAH-711001**

Dated: 11.04.2022

Memo No.387/TSU/2022

To
Mr. Snehasish Bhadra
Revenue Inspector
Town Survey Unit, Howrah

In connection with a communication received from the Officer In Charge, TSU, Howrah vide office docket no.5/2/07/04/22 to the undersigned regarding detailed status report of LR Dag No.237 of mouza Shibpur- 66, a field investigation is required to depict the status of the land of the HMC premises No. 160 G.T. Road (S) & holding No. 17 P.M. Bustee 4th Bye Lane of PS-Shibpur, Howrah on an URGENT basis. Hence, Mr. Snehasish Bhadra, RI is hereby instructed to enquire into the above said holdings & report to the undersigned mentioning the sheet no., plot no.(s) & present status of the suit holding(s) by today without fail.

[Signature]
(SNIGDHA MANDAL)
Revenue Officer
Town Survey Unit, Howrah

Dated: 11.04.2022

Memo No.387/ /TSU/2022

Copy forwarded for kind information to;

1. The Additional District Magistrate & District Land & Land Reforms Officer, Howrah
2. The Sub-Divisional Land & Land Reforms Officer, Howrah Sadar
3. The Officer in Charge, Town Survey Unit, Howrah

[Signature]
(SNIGDHA MANDAL)
Revenue Officer
Town Survey Unit, Howrah

Seen
Bhadra
11/04/2022

To
The Officer In Charge
Town Survey Unit
Howrah

Sub: Enquiry report of complaint against illegal water body filling at 160,GT Road(S),Howrah

In pursuance of her office docket no.38/13/1/22 ,an enquiry has been conducted by the undersigned with Sri Ashish Chatterjee,Amin attached to this office on 17/01/2022 at 2:30 pm in connection with the complaint received from one Ankur Sharma S/O-Shri Ambooj Sharma for illegal waterbody/pond filling at 160 G.T.Road, In Mouza Shibpur.

1. It is found on field enquiry that two holding numbers are butted & bounded with one common bricks wall & one common entrance of an iron gate marked with 160 G.T. Road(south),Shibpur. It is learnt from local people through verbal communication that these two holding numbers are 160 G.T. Road (S) & 17 P.M. Bustee 4th Bye Lane.
2. A) The plots against those holding numbers are identified by the said Amin .It is found from his report that the classification of plot no. 333(LR) corresponding to plot no. 314 (RS) of Shibpur sheet 66 for holding No.160 G.T. Road (S) is "khelar math".No water body or pond is found over this plot at the time of enquiry. It is lowland.An order of O/O the District Land & Land Reforms Officer & Additional District Magistrate,Howrah vide Memo No.114/CONV/TSU/21/445/LR dtd.17/02/2022 has been attached as ready reference which speaks that an area of 61.15 dec.of plot 333 (LR) is allowed as "commercial Bastu".

B) It is also found that the classification of adjacent plot no. 237(LR) corresponding to plot no. 223 (RS) of Shibpur sheet 66 for holding No. 17 P.M. Bustee 4th Bye Lane is " PUKUR". There is water in this plot & it is being filled with soil/earth at that time of enquiry.

Submitted by



(SNIGDHA MANDAL)

Revenue Officer

Town Survey Unit, Howrah

Enco: 1.Sketch map .

2.Enquiry report of Ashish Chatterjee,Amin

3. CLR

4.Order copy (vide Memo No.114/CONV/TSU/21/445/LR dtd.17/02/2022)

| ক্রম | নং | বিবরণ | দাখল মোট পরিমাণ | দাখল মধ্যে পেছল খাল | দাখল মধ্যে অন্য খাল |
|------|-----|--------|--------------------|------------------------------|---------------------------|
| ১ | ১২ | ১২/২ | ১০০০ | ১০০০ | ০ |
| ২ | ১৪ | ১৪/৪ | ১০০০ | ১০০০ | ০ |
| ৩ | ১৬ | ১৬/৬ | ১০০০ | ১০০০ | ০ |
| ৪ | ১৮ | ১৮/৮ | ১০০০ | ১০০০ | ০ |
| ৫ | ২০ | ২০/১০ | ১০০০ | ১০০০ | ০ |
| ৬ | ২২ | ২২/১২ | ১০০০ | ১০০০ | ০ |
| ৭ | ২৪ | ২৪/১৪ | ১০০০ | ১০০০ | ০ |
| ৮ | ২৬ | ২৬/১৬ | ১০০০ | ১০০০ | ০ |
| ৯ | ২৮ | ২৮/১৮ | ১০০০ | ১০০০ | ০ |
| ১০ | ৩০ | ৩০/২০ | ১০০০ | ১০০০ | ০ |
| ১১ | ৩২ | ৩২/২২ | ১০০০ | ১০০০ | ০ |
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| ১৪ | ৩৮ | ৩৮/২৮ | ১০০০ | ১০০০ | ০ |
| ১৫ | ৪০ | ৪০/৩০ | ১০০০ | ১০০০ | ০ |
| ১৬ | ৪২ | ৪২/৩২ | ১০০০ | ১০০০ | ০ |
| ১৭ | ৪৪ | ৪৪/৩৪ | ১০০০ | ১০০০ | ০ |
| ১৮ | ৪৬ | ৪৬/৩৬ | ১০০০ | ১০০০ | ০ |
| ১৯ | ৪৮ | ৪৮/৩৮ | ১০০০ | ১০০০ | ০ |
| ২০ | ৫০ | ৫০/৪০ | ১০০০ | ১০০০ | ০ |
| ২১ | ৫২ | ৫২/৪২ | ১০০০ | ১০০০ | ০ |
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| ২৩ | ৫৬ | ৫৬/৪৬ | ১০০০ | ১০০০ | ০ |
| ২৪ | ৫৮ | ৫৮/৪৮ | ১০০০ | ১০০০ | ০ |
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| ৩০ | ৭০ | ৭০/৬০ | ১০০০ | ১০০০ | ০ |
| ৩১ | ৭২ | ৭২/৬২ | ১০০০ | ১০০০ | ০ |
| ৩২ | ৭৪ | ৭৪/৬৪ | ১০০০ | ১০০০ | ০ |
| ৩৩ | ৭৬ | ৭৬/৬৬ | ১০০০ | ১০০০ | ০ |
| ৩৪ | ৭৮ | ৭৮/৬৮ | ১০০০ | ১০০০ | ০ |
| ৩৫ | ৮০ | ৮০/৭০ | ১০০০ | ১০০০ | ০ |
| ৩৬ | ৮২ | ৮২/৭২ | ১০০০ | ১০০০ | ০ |
| ৩৭ | ৮৪ | ৮৪/৭৪ | ১০০০ | ১০০০ | ০ |
| ৩৮ | ৮৬ | ৮৬/৭৬ | ১০০০ | ১০০০ | ০ |
| ৩৯ | ৮৮ | ৮৮/৭৮ | ১০০০ | ১০০০ | ০ |
| ৪০ | ৯০ | ৯০/৮০ | ১০০০ | ১০০০ | ০ |
| ৪১ | ৯২ | ৯২/৮২ | ১০০০ | ১০০০ | ০ |
| ৪২ | ৯৪ | ৯৪/৮৪ | ১০০০ | ১০০০ | ০ |
| ৪৩ | ৯৬ | ৯৬/৮৬ | ১০০০ | ১০০০ | ০ |
| ৪৪ | ৯৮ | ৯৮/৮৮ | ১০০০ | ১০০০ | ০ |
| ৪৫ | ১০০ | ১০০/৯০ | ১০০০ | ১০০০ | ০ |

দাখল মোট

১০০০

অতিরিক্ত
খাল

১০০০

অতিরিক্ত

১০০০



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মোজা বিশ্ববিদ্যালয়
 বিভাগ: এল: বা: ৩

খতিয়ান নং: ৬৯
 তারিখ: ১১/১১/১৯

| উপরিস্থ স্বত্বের | | অত্র স্বত্বের দেয় | | | মন্তব্য | ... ধারা মতে ও কোন তারিখ হইতে | | |
|--|------------|--------------------|------------|--------|---------|-------------------------------|------------|--------|
| পরিচয় (নাম, নম্বর, বিবরণ ও রখলকার (সংক্ষিপ্ত) (সংখ্যা)) | পত্রসংখ্যা | খাজানা | সেই | | | খাজানা | সেই | |
| | | | পথ ও পুঁজি | শিক্ষা | | | পথ ও পুঁজি | শিক্ষা |
| ১) পল্লিমবস পক্ষে কালেক্টর | ১২ | | | | | | | |

| স্বত্বের বিবরণ ও রখলকার | অংশ | অত্র স্বত্বের বিবরণ ও রখলকার | অংশ | অত্র স্বত্বের শ্রেণী এবং বিশেষ নিয়ম ও অনুলস |
|---|-----|------------------------------|-----|--|
| <p>১) কৃষ্ণাঙ্গী</p> <p>২) কৃষ্ণাঙ্গী</p> | | | | <p>১) কৃষ্ণাঙ্গী</p> <p>২) কৃষ্ণাঙ্গী</p> |

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পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া ব্লক- হাওড়া টাউন সার্ভে [০৫১৫১৬৬]
মৌজা- শিবপুর শীট - 66 জে.এল.নং- ১ থানা- শিবপুর
দাগ নং- ২৩৭ শ্রেণী- পুকুর জমির পরিমাণ(এ)- ০.৬৮৩৫
সাবেক দাগ নং-

| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | স্বায়ত্ত্বের/লেসীর বিবরণ | মন্তব্য |
|------------|--------|--------|---------------|---|---------|
| ৭৩৩ | পুকুর | ১.০০০০ | ০.৬৮৩৫ | হাওড়াজুটমিল কোঃলিঃ পিতা- মাং-৪নং কলিকাতা | |
| | | ১.০০০০ | ০.৬৮৩৫ | | |

পশ্চিমবঙ্গ সরকার

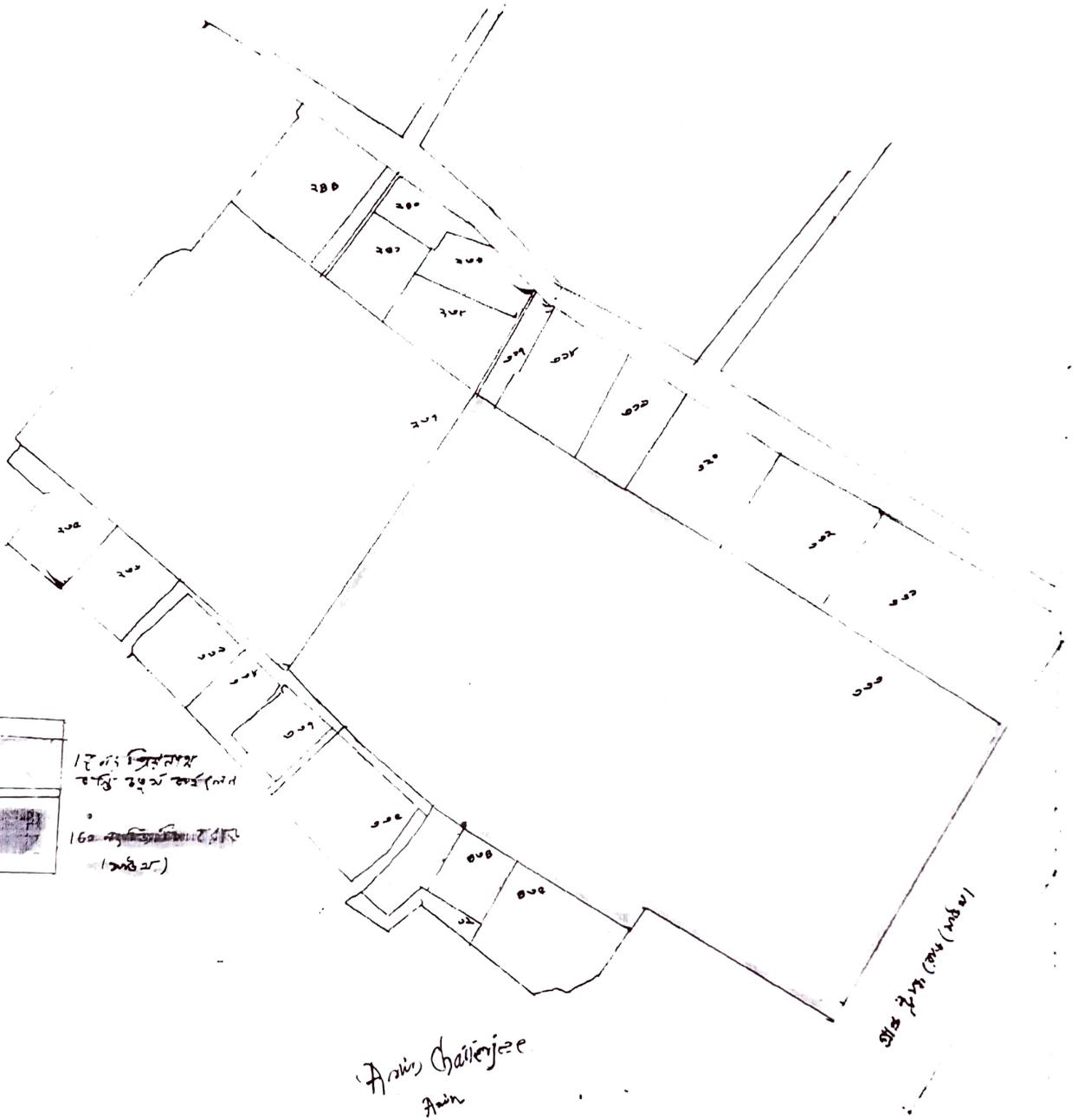
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



| খতিয়ান নং | শ্রেণী | অংশ | অংশ পরিমাণ(এ) | রায়তের/লেসীর বিবরণ | মন্তব্য |
|------------|----------|--------|---------------|--|---------|
| ৭৩৩ | খেলারমাঠ | ০.০০৪৮ | ০.০০৬১ | হাওড়াজুটমিল কোঃলিঃ . পিতা- সাং-৪নং কলিকাতা | |
| ৭৫৯ | খেলারমাঠ | ০.৪৬৬৭ | ০.৬১১৫ | সেন্ট পলস এডুকেশনাল ফাউন্ডেশন এন্ড মঙ্গলম এডুকেশন সোসাইটি সেক্টরেটারী সাং-১৪ ওয়াটকিন্স লেন হাওড়া ৭০০০০১ | |
| ৭৬০ | খেলারমাঠ | ০.৫২৮৫ | ০.৬৯২৪ | ভেদাম্প ট্রেডাস্ প্রাইভেট লিমিটেড ডিরেক্টর সাং-১৩৫ ফোরশোর রোড হাওড়া ৭১১১০২ | |
| | | ১.০০০০ | ১.৩১ | | |

জেলা- হাওড়া
মৌজা- শিবপুর শাট - ৬৬
গ্রাম- শিবপুর



| খালদা | |
|-------|--|
| ২০৭ | |
| ২০০ | |

১৫ নং খালদা
২০৭ নং জমিদার
১৬০ নং জমিদার
(১২০০০)